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OA - 414/88

87450

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NVR & AVIT

Mr VR Ramesh Chandra Rao of the applicant.
Sub. Income Tax Deduction of the respondent.

When the matter was taken up
for hearing 5-day, the learned counsel
for the applicant stated that he is not
pressing for this application and hence
this application is dismissed as withdrawn.

By the

87450